

**THE GAUHTI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I C E**

Dated: Guwahati, the 27<sup>th</sup> March, 2023

It is for the information to all concerned that the Judicial Academy, Assam will be holding a session on "***Judicial Conduct and Behavior***" on **01-04-2023** from **03:30 P.M. to 04:30 P.M.** in the **Judges Conference Hall, 2<sup>nd</sup> Floor, Gauhati High Court (New Block)** for the newly appointed Grade-III Judicial Officers of Assam, Mizoram and Arunachal Pradesh presently undergoing Induction training at the Judicial Academy, Assam.

By Order

Sd/- R. A. Tapadar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-138/2019/2713-2720 /A Dated: 27-03-2023**

Copy forwarded for information & necessary action to:

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
3. The trainee officers concerned.
4. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
5. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
6. The Court Officer-I/II, Gauhati High Court, Guwahati.  
***He is requested to make necessary arrangements for tea and refreshments.***
7. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

R. A. Tapadar  
27.03.23

**REGISTRAR (JUDICIAL)**